

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/02/2020

C.P./260/57/2018
O.A./260/1098/2014
M.A./260/39/2019
M.A./260/319/2018

SIB NATH PAUL
-V/S-
DR G S REDDY AND ANR

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. L. Jena
Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by the Learned counsel for the applicant that the respondents have complied the orders of the Tribunal. He submitted that applicant be allowed liberty to take appropriate action under law if the grievance persist.</p> <p>Mr. S. Behera, Learned counsel for the respondents is present and heard. He submits that the compliance report has been filed.</p> <p>Accordingly the CP is dropped. Notices issued are discharged. Applicant may take appropriate action under provision of law if any fresh grievances arise.</p> <p>Copy of the order to respondents counsel.</p> <p>(SWARUP KUMAR MISHRA MEMBER (J))</p> <p>(GOKUL CHANDRA PATI MEMBER (A))</p> <p>sadish</p>